

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SANJIV JAIN

Petition(s) for Special Leave to Appeal (Cr1) No(s).993/2014

STATE OF U.P

Petitioner(s)

VERSUS

LATOORI & ANR

Respondent(s)

(With appln(s) for exemption from filing O.T.

Date: 16/04/2014 This Petition was called on for hearing today.

For Petitioner(s) Mr.Ajay Singh,adv.
Mr. C.D. Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Both the respondents are yet to be served. Fresh steps be taken on the respondents through the District Court besides other postal modes. Ld.counsel for the petitioner is directed to furnish the correct address of the District Court through which notices are to be issued. If steps are taken, issue notice directly to Court concerned. Await service report.

List the matter on 6.08.2014.

(SANJIV JAIN)
Registrar

SB